## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-470/2000 in OA-2402/2000

(7)

New Delhi this the 8th day of February, 2001.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A) Hon'ble Dr. A. Vedavalli, Member(J)

Sh. S.R. Verma,
PGT (Geography),
Kendriya Vidyalaya,
Deoli, presently at
S-26, Saket, New Delhi.

Petitioner

(through Sh. Anil Srivastava, advocate)

Versus

H.M. Cariae, The Commissioner, Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.

Respondent

(through Sh. S. Rajappa, Advocate)

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Shri Srivastava states that the Tribunal's orders have been complied with.

2. C.P. dismissed. Notices discharged.

(Dr. A. Vedavalli)

Member(J)

Andage (S.R. Adige) Vice-Chairman(A)

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